

SLP(Crl.)... 5308 OF 2001

ITEM No.19

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.).../2001
(From the judgement and order dated 20/09/2000 in CRLA. 304/98
of The HIGH COURT OF H.P AT SHIMLA)

DURGA NAND

Petitioner (s)

VERSUS

STATE OF H.P.
(With Crl.M.P. No 5308/2001 for c/delay in filing SLP)
(With Office Report)

Respondent (s)

Date : 17/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s)

Mr. Chandrakant Nayak, Adv(AC)

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Delay condoned.
Leave granted.
Issue notice.
Tag with Crl.Appeal @ SLP(Cr) No.1336/2001.

.SP1

Hemalatha

(HK Bhatia)
Court Master